

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

## Gujarat Contingency Fund (Amendment) Act, 1969 20 of 1969

[18 December 1969]

#### **CONTENTS**

- 1. Short Title
- 2. Amendment Of Section 2 Of Guj. Iv Of 1960
- 3. Repeal Of Guj. Ord. 5 Of 1969

# Gujarat Contingency Fund (Amendment) Act, 1969 20 of 1969

[18 December 1969]

An Act further to amend the Gujarat contingency Fund Act, 1960. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

### 1. Short Title :-

This Act may be called the Gujarat Contingency Fund (Amendment) Act, (Guj. IV of 1960) 1969.

### 2. Amendment Of Section 2 Of Guj. Iv Of 1960 :-

In section 2 of the Gujarat Contingency Fund Act, 1960, for the words "ten crores of rupees" the words "fifteen crores of rupees" shall be substituted.

## 3. Repeal Of Guj. Ord. 5 Of 1969 :-

The Gujarat Contingency Fund (Amendment) Ordinance, (Guj. Ord. 5 of 1969) 1969 is hereby repealed and the provisions of sections 7 and 25 of the Bombay General Clauses Act, (Bom 1 of 1994) 1904 shall apply to such repeal as if that Ordinance were an enactment.